

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject:- Compassionate appointment of Ms. Zehra D/O Late Shri Raja Mohammad Tasleem, (Ex-District & Sessions Judge) R/O A/P Inside Kathi Darwaza, Rainawari, Khanyar, Srinagar.

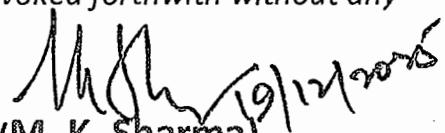
ORDER

No. 1901 of 2025/RG/NG-786(P) dated: 19-12-2025

Ms. Zehra D/O Late Shri Raja Mohammad Tasleem, (Ex-District & Sessions Judge) R/O A/P Inside Kathi Darwaza, Rainawari, Khanyar, Srinagar is hereby temporarily appointed as Restorer in the High Court of Jammu & Kashmir and Ladakh, on compassionate grounds under S.O. 429, "*The Jammu and Kashmir Rehabilitation Assistance Scheme, 2022*" in pay Level-SL2 (15900-50400) against the available vacancy and is posted in the High Court Wing, Srinagar. However, her appointment is subject to the following conditions:

- i) *The appointee shall join before the office of Registrar Judicial, High Court of J&K and Ladakh at Srinagar within a period of 21 days from the date of issuance of this order;*
- ii) *Registrar Judicial, High Court Wing, Srinagar shall get all the testimonials/character antecedents of the appointee verified from the concerned authorities before drawing her salary.*
- ii) *In case, she fails in verification of documents and/or character antecedents, her appointment shall be deemed to have been revoked forthwith without any notice.*

By Order.



(M. K. Sharma)
Registrar General

No: 79406-102 of 2025/RG/NG Dated: 19-12-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu
4. Registrar Judicial, High Court Wing, Jammu/Srinagar
5. Registrar Recruitment, High Court Main Wing, Jammu
6. Chief Accounts Officer, High Court of J&K and Ladakh, Jammu
..... for information
7. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
8. Accounts Officer, High Court Wing, Srinagar for information and necessary action.
9. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
10. Ms. Zehra D/O Late Shri Raja Mohammad Tasleem, (Ex-District & Sessions Judge) R/O A/P Inside Kathi Darwaza, Rainawari, Khanyar, Srinagar, for compliance.
11. Order Book.



Registrar General